

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4658
ANSWERED ON:22.12.2014
AVIATION FACILITIES IN RAJASTHAN
Joshi Shri Chandra Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to improve aviation facilities in Rajasthan;
- (b) if so, the details thereof along with steps taken in this regard;
- (c) whether the State Government of Rajasthan has submitted any proposal to the Union Government to start more flights to the State; and
- (d) if so, the details thereof along with the action taken by the Government thereon?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) & (b): Yes, Madam. Airports Authority of India (AAI) owns three airports at Jaipur, Udaipur and Kota and also three Civil Enclaves at Jodhpur, Jaisalmer and Bikaner in Rajasthan. Regular scheduled flights are operating from the airports at Jaipur and Udaipur. AAI has commenced the work for strengthening and extension of runway of Jaipur Airport from 9176 ft to 11490 ft for operation of wide bodied aircraft and taken up associated works and installation of CAT III B Instrument Landing System. For extension of runway of Kota airport by 150 mt to make total length 1370 x 38 mt and provision of mandatory strip and RESA to meet the licensing requirements for operation of ATR-42 category of aircraft, the State Government has been requested to transfer of 13.97 acres of land free of cost and free from all encumbrances and to remove all encroachments for safe operations and also to ensure that no construction activity takes place in the vicinity of the air-field without a valid NOC from AAI. AAI has commenced the development of Kishangarh Airstrip for operation of Q-400/ ATR-72 type of aircraft in Phase-I and the State Government is to handover additional 69 acres of land free from all encumbrances.

(c) & (d): The Government has issued Route Dispersal Guidelines (RDG) under which the scheduled domestic airlines are free to operate anywhere within the country. It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with RDG.